

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 92 /UHC/Admin.A/2012

Dated: May 05, 2012.

In continuation to this Court's Notification No. 46/UHC/Admin.A/2012 dated 04.04.2012, Smt. Gajan Devi, Civil Judge (Jr. Div.), Haldwani, District Nainital is permitted to draw salary, during her maternity leave, from the Judgeship at Nainital until she joins her transferred post.

By Order of the Court,

Sd/-
(Ram Singh)
Registrar General.

No. 2009 /XIII-d-1/Admin.A/2012

Dated: May 05, 2012.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Nainital and Dehradun for information and communication to the officer concerned.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Judicial), Registrar (Protocol) and Additional Registrar.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officers, Nainital and Dehradun.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A